## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 70/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE PARTIES:

Mr. Nandkishor Shankar Kamthe

V/s.

M/s. Hindustan Sugar Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Thorne

V.P. VERMA Davifer for MSB Legal Petitioner

Order

## CP. No. 70/397-398/NCLT/MB/MAH/2013

The Petitioner Counsel stated that the compromise has already been arrived between the parties, thereby on request list this matter for reporting settlement on 23.09.2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)

Dated: 26th August, 2016.